- 3. Gooptu's Pencil Industries Pvt. Ltd.
- 4. K. M. Chemicals Pvt. Ltd.
- 5. United Cereal Products Ltd.
- 6. Annapura Paper and Pulp Cottage Industries.

IRCI has reported that these units had not submitted to IRCI information about their operations, working results, expenses etc. as are required lor monitoring reconstruction programmes, nor complied with IRCI's essential terms of agreements for reconstruction assistance.

(f) The Corporation has reported that they have called back their dues in all six cases; also, appropriate legal action is being taken by the Corporation in all cases, except in Associated Aesby Ltd. where the recall of the Corporation's loan is in process.

## Sick tea gardens

\*432. SHRI SYED ABDUL MALIK: Will the Minister of COMMERCE be pleased to state;

- (a) the number of tea gardens in Assam which have been declared sick;
- (b) what are the causes which have led to this state of affairs; and
- (c) what shori-term and long-term measures Government have taken or propose to take to turn these sick tea gardens into viable units?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):

- (a) So far no tea undertaking in Assam has been declared sick in terms of the Tea (Amendment) Act, 1976.
  - <br/>b) Doe<sub>s</sub> not arise.

(c) Under the Tea (Amendment) Act, 1976 the Government can order investigation into the working of a tea undertaking and issue directions to its management to stimulate production and prohibiting it from resorting to any practice which might reduce its economic value. Failure to abide by these directions would necessitate take-over of its management.

The Government have also the power to take-over the management without issuing any such direction, if it is considered necessary as a result of the investigation.

The Act also provides for takeover of the management of tea undertaking without investigation under certain circumstances.

## Small air-conditioned tourist taxies

\*433. SHRI JAGAN NATH BHARDWAJ:

SHRI JAGDISH JOSHI: SHRI IBRAHIM KALANIYA:

SHRI KHURSHED ALAM KHAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the demand for large-sized air-conditioned tourist taxies is gradually on the decrease;
- (b) if so, whether Government are contemplating to fit indigenous air-conditioning units in the Ambassador cars for use by the tourists; and
- (c) if so, what efforts Government have made in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND

CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) to (c) As a result of the steep increase in petrol prices and spare parts and consequent hike in tourist taxi charges, tourists find it more economical to travel in groups. The demand for air-conditioned coaches has, therefore, increased compared to the large sized tourist turists travellig independently or However, in smaller groups continue to utilise large size taxis particularly in tourist centres where tourist coaches may not be available.

Written Answers

Fitting of airconditioning units in Ambassador would have to be cars done at the cost of luggage space and seating capacity of the vehicle as most airconditioning units available in the country are rather bulky. the engine will have to bear the extra of the airconditioning load unit the life. and working of the car engine may be adversely affected. In view of this, tourist operators mav not airconditioning to fit in unit indigenously manufactured, in Ambassador cars.

## Transport facilities for tourists in India

\*434. SHRI JAGDISH JOSHI: SHRI IBRAHIM KALANIYA: SHRI KHURSHED ALAM KHAN: SHRIMATI SAROJ KHAPARDE:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to slate:

- (a) whether it is a fact that the transport facilities available for tourists in India are not of international standards; and
- (b) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND

CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) and (b) Transport facilities in India are comparable to tourists process of modernising their fleet by acquiring new air-crafts in the near future. Their on time performance is one of the highest in the world. The airconditioned class in the Indian Railways favourably with the best in the compare developed countries. In fact it is much better. Air India has earned an enviable reputation. As regards road transport, since we do not manufacture large size luxury cars and import of foreign cars is not encouraged, Department of Tourism has been allotting secondhand imported cars acquired by State Trading Corporation to tourist car operators approved by the Department of Tourism to meet the needs of foreign tourists. Tourism Development Corporation also bas a first class transport fleet.

## Participation by In|3ia in Joint Industrial Ventures

\*435. SHRIMATI PRATIBHA SINGH:

> SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether India has decided to participate in the proposed joint industrial ventures of the Association of South East Asian Nations; and
- (b) if so, what are the details of such industrial ventures and their proposed locations?

THE DEPUTY MINISTER IN COMMERCE MINISTRY OF VISHWANATH PRATAP SINGH): (a) It is the policy of the Government to permit Indian entrepreneurs to set up joint ventures abroad including countries in the South East I The Indian participation is